

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:831
ANSWERED ON:19.07.2002
WASTEFUL EXPENDITURE
AMAR ROY PRADHAN

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Ministry of Finance have taken steps to minimise wasteful expenditures in Government Departments and have already identified that there are certain sectors in which wasteful expenditure is maximum in various Government Departments;
- (b) if so, details of such sectors of his Ministry/Departments which have been identified for the purpose and the quantum of wasteful expenditure identified therein during each of the last three years and till date; and
- (c) the corrective steps taken by his Ministry to curtail/stop such wasteful expenditure?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (S-
KRISHNAM RAJU)

(a): The Ministry of Finance, Department of Expenditure have issued instructions vide their O.M. No. 7(4)/E-Coord./2000 dated 24th September, 2000 advising all Ministries/ Departments to impose a 10% cut in the budgetary allocation of non salary, non plan expenditure, abolition of posts lying vacant for more than one year, ban on creation of new posts, ban on purchase of new staff cars, cut in the consumption of POL for staff cars, reduction in per diem allowances, restrictions on foreign travel, austerity in organizing conferences/seminars/workshops etc. The expenditure on these items cannot be termed as wasteful expenditure as these are incurred only after budget provisions are approved by the Parliament. The Ministry of Consumer Affairs, Food & Public Distribution have been strictly observing the instructions issued by the Ministry of Finance from time to time.

(b)&(c): Does not arise in view of (a) above.